

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 125(ND)10
CA. NO.

CORAM:


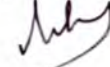
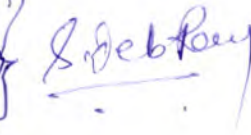
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017

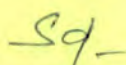
NAME OF THE COMPANY: M/s. Sh. Niranjan Lal Data Vs. M/s. DataInfocom Ltd.

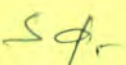
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vivek Malik	Advocate	Petitioner	
2.	Muddul Thaker	Advocate	Petitioner	
3.	Mr. Ramesh Singh	Advocate	Respondent	
4.	Ms. Swaralipi DebRay	"		
5.	Mr. Rahul Rajput	"		

Order

Do notify this case on 11th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]
(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]